

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 22nd day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 59/2023	kaniyamaparambil Madhavan Babu & Anr. Vs Rajesh Kurup G	Ms. S Shanmitha	
2	Comp App (AT) (CH) (Ins) No. 243/2023 For Condone Delay IA No. 780/2023 Delay in refiling IA No. 777/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri	Mr. PBA Srinivasan	
3	Comp App (AT) (CH) (Ins) No. 270/2023 For Stay IA No. 838/2023 Urgent Hearing IA No. 837/2023	M. Shanmugham Vs Marappan Textiles Private Limited & Anr.	M/s Ramani & Shankar Advocates	
4	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai For Caveator
5	Comp App (AT) (CH) No. 60/2023 IA No. 722/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	
6	Comp App (AT) (CH) (Ins) No. 267/2023 For Condone Delay IA No. 830/2023 For Stay IA No. 831/2023	Ravindranath Narayana Rao Vs Sunil Ferro and Energy Pvt. Ltd.	Mr. S Vedhavel	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 68/2022 (CA (AT) No. 26/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Private Limited & 6 Ors	Mr. Abhay Anand Jena	
8	TA (AT) No. 70/2022 (CA (AT) No. 42/2020)	Bhagyanagar Boards & Chemicals Pvt Ltd & 2 Ors. Vs Vijay Kumar Goyal & 5 Ors	Mr. D Abhinav Rao	
9	TA (AT) No. 75/2022 (CA (AT) No. 45/2020)	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs Shyam Sundar Agarwal & 5 Ors.	Mr. D Abhinav Rao	
10	TA (AT) No. 96/2022 (CA (AT) No. 181/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors.	Mr. A Jai Shanker	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023 Additional docs. IA No. 839/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	Ms. Deepika Murali
12	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3
13	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr.	Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
15	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Aaditya A Pande	Mr. Amar Gupta-R4
16	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Mr. Krishna Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh-R2 M/s Shivkumar & Suresh- R3
17	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
18	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergence Pvt Ltd Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
19	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
20	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr WITH	Mr. P Raj Kumar Jhabakh	Mr. TSN Raja
21	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors WITH	Mr. Bhanu Gupta	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury- R2

22	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury- R2
23	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur Kandelwal-R1 Mr. Somraj Choudhury-R2 Mr. Shabbeer Ahmed- R3
24	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
25	TA (AT) No. 199/ 2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
26	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
27	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
28	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
29	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
30	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4

31	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
32	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
33	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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